

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 104
CP No. 105(ND)/2009
Under Section 397-398 of
Companies Act, 1956

In the matter of:

Deepak Data & Ors.

...Petitioners

Versus

Jhankar Motels Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Harshit Tolia, Sr. Adv.
Anuroop Singhi, Adv.

For the Respondent : Narendra Sharma, Sr. Adv.
Amol Vyas, Adv.

ORDER

List the matter on 28.05.2024 & 29.05.2024 at 02:30 PM.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 17, 2024